

some of the models so far as is possible for them. We have also written to the authorities of the foreign museums to send us models if it is possible. Besides, we have written to the foreign firms which are manufacturing these models to give us drawings and other blue-prints so that we can manufacture these models in our own workshops in this country.

C.S.I.R.

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*482. { Shri S. C. Samanta:
Shri Subodh Hasda:

Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 1343 on 30th August, 1957 and lay a statement on the Table showing:

(a) the names of foreign firms to whom new processes developed by the C.S.I.R. have been leased out;

(b) what are the amounts of royalties and premia that have been received by C.S.I.R. from those firms; and

(c) whether all the processes leased out to foreign firms are being utilised at present?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) Dr. C. Otto & Co., Calcutta.

(b) Rs. 50,000 lump sum premium.

(c) The firm has not gone into production.

I may add that this firm was given lease to exploit this process invented by our Fuel Research Institute in Germany and other countries of Europe. So far as India is concerned, we have given the lease to another Indian firm for which we have received a premium of Rs. 25,000.

Shri S. C. Samanta: May I know the details of the process as given to the foreign firm?

Shri M. M. Das: The process is one of improvements in or relating to ion exchangers from coal, peat, lignite or the like (carbions), developed by the

Central Fuel Research Institute, Jealgora, Bihar, of the Council of Scientific and Industrial Research.

Shri S. C. Samanta: May I know why these foreign firms who have received the processes are not going into production?

Shri M. M. Das: I have already said that this foreign firm was given lease to exploit this invention in foreign countries, namely Europe. The firm is awaiting acceptance of the patent application in Germany before going into production of carbions in Europe. So far as India is concerned, another firm has already gone into production.

Shri Subodh Hasda: May I know the total number of processes invented by the national research laboratories and the total amount realised by leasing out such inventions?

Shri M. M. Das: Information regarding the total number of processes invented by all our research laboratories is not at my disposal at present. I think it will run into hundreds. The total premium we have received up till now by leasing out these processes is Rs. 4,42,027-11-1.

Technical Training in U.S.A.

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*482. { Shri S. C. Samanta:
Shri Barman:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that a number of Heads of Technical Institutions in this country were sent and are being sent to U.S.A. under the Technical Cooperation Mission programme;

(b) if so, the details thereof;

(c) whether the selection of these trainees to be sent has been completed; and

(d) if not, the probable date for selection and the number of trainees to be selected?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) to (d). A statement is laid

on the Table of the Lok Sabha. [See Appendix II, annexure No. 87.]

Shri S. C. Samanta: May I know the basis for the selection of these heads of institutions?

Shri M. M. Das: We have selected only the principals or the heads of those technical institutions which we want to develop for providing facilities for teaching, advanced study and research in particular subjects. We want to develop these institutions in these particular subjects with the help of the T.C.M. of the U.S.A.

Shri Tangamani: In the statement laid on the Table we find that seven heads of institutions have already been sent to U.S.A. and two more are going to be sent. May I know whether the Government will consider the question of sending the head of the institute in Karaikudi, namely the Alagappa Institute of Technology?

Shri M. M. Das: It is difficult for me to answer whether the head of a particular institution will be sent in the near future or not, but I have said that we want to send the principals and the heads of only those technical institutions which we want to develop in a particular line.

Shri Thimmajah: May I know whether this has been confined only to the technical institutions of the Central and also technical institutions of the State Governments?

Shri M. M. Das: It covers every type of institution, I think—the Central Government, State Government and private institutions also.

Shri S. C. Samanta: May I know whether the whole expenditure is borne by T.C.M. or we have to spend something?

Shri M. M. Das: So far as I remember—and I am not prepared to commit myself on the point—the whole expenditure is borne by T.C.M.

Shri C. R. Narasimhan: When was the first contingent sent, and after their return have they submitted any report, and when is the next contin-

gent to go? When are members from the Indian Institute of Science going, and what is the duration of their stay?

Shri M. M. Das: There was no contingent like this. Whenever possible we send the heads of some particular institutions.

Shri C. R. Narasimhan: When did the first batch go?

Shri M. M. Das: Up till now we have only sent seven heads of institutions. The Principal of the Indian School of Mines and Applied Geology, Dhanbad, Dr. R. P. Sinha, left India on 4th June, 1954 and returned on 19th March, 1955. I think this is the earliest.

Shri Ramakrishnan: In view of the fact that there is a large sum of money available in the Wheat Loan Fund may I know whether Government will consider sending more heads of institutions for this kind of training?

Shri M. M. Das: That is altogether a different question. The question here relates to the Technical Co-operation Mission. In addition to these heads of institutions, we have also sent a large number of teachers of these technical institutions to be trained in America. So far as the Technical Co-operation Mission are concerned, they are giving us three types of help. One is the training of our teachers. Then, they are sending their own professors to this country to work in particular institutions. Thirdly, they are sending equipment for the work of our institutions here.

Dr. Ram Subhag Singh: May I know how the knowledge acquired by the principal of the Dhanbad School of Mines is being utilised at present?

Shri M. M. Das: That is a different question. We send the heads of our institutions to study the methods in which American institutions are developed and also to have consultations with the heads of those institutions as to the way in which we can receive help from those institutions.

Shri V. P. Nayar: In answer to a previous question, the Deputy Minister said that heads of institutions which develop on a particular line alone will be sent. May I know some details about this particular line of development which will entitle the head of an institution for a foreign trip?

Shri M. M. Das: I am sorry the information asked for by the hon. Member is not at my disposal at present. He may kindly give notice.

Shrimati Manjula Devi: May I know the States that have sent the heads of institutions?

Shri M. M. Das: It is not the States who sent them. It is the Government of India who have selected the heads of certain institutions; and practically the list covers the whole country. Seven have already been sent. The selection was made by the Government of India. If the hon. Member wants, I can read out. . .

Mr. Deputy-Speaker: No, no.

Indo-Nepal Financial Talks

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*484. { **Dr. Ram Subhag Singh:**
Shri Raghunath Singh:
Shri Bibhuti Mishra:
Shrimati Parvathi Krishnan:
Sardar Iqbal Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that talks on Indo-Nepal financial matters were recently held between the representatives of Government of India and Nepal; and

(b) if so, the result thereof?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) and (b). At the request of the then Prime Minister of Nepal, the Government of India made available a senior officer of the Ministry of Finance last September for a few days to advise the Government of Nepal on certain financial matters. Opportunity was taken of the visit of this officer to discuss in a general way trade and financial

matters of mutual interest to the two countries.

Shri Shree Narayan Das: May I know the precise nature of the questions that were discussed between the representatives of India and the representatives of Nepal with regard to financial matters?

Shri B. E. Bhagat: It was not in the nature of a Government to-Government talk. So, the question of talks between the representatives of India and the representatives of Nepal does not arise. An expert went from India to advise the Government of Nepal on certain matters on which they had asked for advice. And whatever discussions were held were held in an informal manner, and a number of questions pertaining to India and Nepal were discussed. But as there were neither precise questions nor were there precise decisions, nothing can be given in a precise form to the House.

Some Hon. Members: May I know...

Mr. Deputy-Speaker: I have submitted many a time that this sequence should be borne in mind. Only the hon. Member who has been called should begin to speak. If five or seven hon. Members get up and all of them say 'May I know, Sir..', then it is neutralised; and nobody has the advantage.

If they would be equally attentive and they only stand in their seats, I shall look round and I shall call them. It does not look dignified, and it does not sound dignified also that there are so many voices saying 'May I know, may I know....', because if so many voices are there, then nobody gets the advantage.

This must be understood by all hon. Members.

श्री बिप्लि सिन्ध : क्या यह सही है कि नेपाल सरकार चाहती है कि जो माल भारत के पोर्टों से हो कर नेपाल जाता है और जो माल